

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 153/MP/2017

Subject : Petition under Section 79(1)(d) of the Electricity Act, 2003 and Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008 for approval of Open Access charges for transmission and wheeling of power using Transmission and Distribution network of Damodar Valley Corporation.

Date of hearing : **29.8.2017**

Coram : Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Damodar Valley Corporation (DVC)

Respondents : Indian Railways and 5 Others

Parties present : Shri M.G. Ramachandran, Advocate, DVC
Ms. Ranjitha Ramachandran, Advocate, DVC
Ms. Anushree Bardhan, Advocate, DVC

Record of Proceedings

Learned counsel for the Petitioner submitted that the present petition has been filed for determination of transmission/ wheeling charge for open access customers in West Bengal and Jharkhand region under the DVC command area for the financial years 2017-18 and 2018-19 in pursuant to the Appellate Tribunal for Electricity judgment dated 23.11.2007 in Appeal Nos. 271, 272, 273, 275 of 2006 and 8 of 2007. Learned counsel further submitted that the Petitioner may be authorized to raise bill on the open access customer as per the transmission/ wheeling charges determined by the Commission.

2. After hearing the learned counsel for the Petitioner, the Commission admitted the Petition and directed to issue notice to the Respondents.

3. The Commission directed the Petitioner to serve the copy of the Petition on the Respondents, if not served already. The Commission directed the Respondents to file their replies, by 18.9.2017, with an advance copy to the Petitioner, who may file its rejoinder, if any, by 6.10.2017. The Commission directed that due date of filing the replies and rejoinder should be strictly complied with. No extension shall be granted on that account.

4. The Petition shall be listed for hearing on 17.10.2017.

By order of the Commission

**-Sd/-
(T. Rout)
Chief (Law)**